

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 1037

TO BE ANSWERED ON TUESDAY, December 12, 2023/21 Agrahayana, 1945 (Saka)

CAPITAL INVESTMENT BY STATES

1037. SMT. SEEMA DWIVEDI

Will the Minister of FINANCE be pleased to state:

- (a) the details of special assistance released for capital expenditure between financial years 2020-21 and 2023-24, State-wise; and
- (b) the steps taken by Government to increase capital investment by States?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The State-wise details of Special Assistance (Loan) released under the Scheme for Special Assistance to States for Capital Expenditure/Investment between financial years 2020-21 and 2023-24 is provided in Annexure.

(b): The Special Assistance to States for Capital Expenditure/Investment are aimed at boosting capital expenditure by the States. Further, the scheme guidelines on the Scheme for Special Assistance to States for Capital Investment 2023-24, inter-alia, stipulate norms including achievement of the target of capital expenditure fixed for the State for the financial year 2023-24 for availing the 2nd installment @ 33.33% of the approved amount under Part-I (Untied) of the Scheme for 2023-24 having allocation of Rs.1 lakh crore.

**ANNEXURE REFERRED IN REPLY TO RAJYA SABHA UNSTARRED QUESTION
NO. 1037 DUE FOR ANSWER ON 12th DECEMBER, 2023**

**Special Assistance (loan) released under the Scheme for Special Assistance to States for
Capital Expenditure/Investment**

(Rs. in crore)

Sl. No.	States	2020-21	2021-22	2022-23	2023-24
		Amount Released	Amount Released	Amount Released	Amount Released (As on 05.12.2023)
1	Andhra Pradesh*	688.00	501.79	6105.56	0.00
2	Arunachal Pradesh	232.97	371.19	1564.10	992.49
3	Assam	450.00	600.00	4300.14	2841.21
4	Bihar	843.00	1246.50	8455.85	6135.54
5	Chhattisgarh	286.00	423.00	2941.97	2019.78
6	Goa	97.66	111.04	572.75	332.35
7	Gujarat	285.00	432.00	4045.82	2336.62
8	Haryana	91.00	135.00	1267.00	679.25
9	Himachal Pradesh	533.00	800.00	650.80	644.36
10	Jharkhand	277.00	246.00	2964.32	1693.19
11	Karnataka	305.00	451.50	3399.35	2538.04
12	Kerala*	81.50	238.50	1902.74	0.00
13	Madhya Pradesh	1320.00	1512.36	7360.20	5325.60
14	Maharashtra	514.00	771.73	6744.16	3457.61
15	Manipur*	317.16	212.85	467.22	0.00
16	Meghalaya	200.00	281.20	1049.02	555.43
17	Mizoram	200.00	299.99	297.50	487.55
18	Nagaland	200.00	300.00	504.16	462.30
19	Odisha	471.50	517.12	75.00	3039.77
20	Punjab*	296.50	223.50	798.22	0.00
21	Rajasthan	1002.00	692.41	5595.64	3987.91
22	Sikkim	200.00	300.00	551.36	271.66
23	Tamil Nadu	0.00	505.50	4011.27	2643.65
24	Telangana	358.00	214.14	2500.98	1140.84
25	Tripura	300.00	118.54	349.79	258.77
26	Uttar Pradesh	976.00	1483.00	7940.50	12458.43
27	Uttarakhand	675.00	263.92	1124.01	785.78
28	West Bengal	630.00	933.00	3655.92	5015.58
Total		11830.29	14185.78	81195.35	60103.69

*: The State has not met the eligibility criteria prescribed under the Scheme for 2023-24.
